Growing instances of cyber crimes by minors

- 3649. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Union Government has issued an advisory for cops across the country listing out measures to reduce growing instances of cyber crimes by minors;
 - (b) if so, the details thereof;
- (c) whether most of the cyber cafes are involved in allowing minors to carry out crimes:
- (d) if so, whether cyber cafes are not adhering safety measures and not preventing minors to indulge in such crimes; and
 - (e) if so, the concrete steps Government proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Yes sir. The details of Advisory issued on 4th January, 2012 is available on the web site of the Ministry of Home Affairs (http://mha.nic.in).

(c) to (e) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime, including cyber crimes, and also for prosecuting the accused criminals through the law enforcement machinery within their jurisdiction. The Government of India is, however, deeply concerned about crime, including cyber crimes, and therefore, has been advising the State Governments from time to time to give more focused attention to improve the administration of criminal justice system and take such measures as are necessary for the prevention of crime. The Central Government has notified the Information Technology (Guidelines for Cyber Café) Rules, 2011 under Section 79 of the Information Technology Act, 2000 on 11-04-2011. The rules provide for Steps to be taken by cyber cafes for identification of user, maintenance of log, management of computer resource etc.

Pilferage of electricity illegally in nexus with NDMC officials

- 3650. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government is aware that most of the residents of Sarojini Nagar and Netaji Nagar in NDMC areas have been involved in pilferage of electricity illegally in nexus with the NDMC officials:

- (b) if so, whether most of residents of Sarojini Nagar and Netaji Nagar have been paying illegally some money to NDMC officials for providing illegal electricity connections on monthly basis;
- (c) if so, whether Government proposes to investigate each and every residence in NDMC area to unearth illegal electricity connections; and
 - (d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) The New Delhi Municipal Council has informed that there is no pilferage of electricity in Sarojini Nagar and Netaji Nagar areas under it. In most cases, the consumers/residents of these areas are paying their bills regularly. However, in order to prevent the theft of electricity, routine inspections are carried out.

(b) to (d) Does not arise in view of (a) above.

Patrolling coast between Jhakau and Medi

- 3651. SHRI DILIPBHAI PANDYA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the sensitive coast between Jakhau and Medi is not effectively covered under patrolling by Coast Guard and the BSF (Water Wing) due to lack of adequate manpower and suitable boats which can navigate in shallow water;
- (b) whether the floating Border Out Posts (BOPs) of BSF Water Wing are withdrawn in the Kori Creek Sir Creek area during five months of monsoon every year thus exposing this vulnerable area to infiltration from across the border; and
- (c) if so, whether Government plans to deploy suitable vessels or erect appropriate structure to have permanent presence of BSF in the sensitive Creek area?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) The coastal area between Medi and Jakhau is manned by Coastal Police of the Government of Gujarat and the Coast Guard. Company level deployment has been made by BSF for the area.

(b) Floating BOPs of BSF Water Wing are withdrawn from the Kori Creek-Sir Creek area during rough weather every year *i.e.* five months (April - May to September - October). During this period, base line domination and surveillance of Sir Creek/Kori Creek area is enhanced and Creek Patrolling is carried out by means of Fast Patrol Boats stationed at Koteshwar. However, Unmanned Aerial Vehicle (UAV) Mission is carried out regularly to check any intrusion in the Creek area.